CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 206/TT/2017

Coram:

ShriP. K. Pujari, Chairperson

Dr. M. K. Iyer, Member

Date of Order:05.11.2018

IN THE MATTER OF

Corrigendum to order dated 19.9.2018 in Petition No.206/TT/2017

In the matter of:

Approval of transmission tariffof Rapp-Kota 400 kV D/C line (part of Rapp-Jaipur(South) 400kV D/C line with one cktLILOed at Kota) along with associated bay at Kotaundertransmission system associated with Rapp 7 and8 Part-A from COD to 31.3.2019 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014

And in the matter of:

Power Grid Corporation of India Limited "Saudamini", Plot No.2, Sector-29, Gurgaon -122 001

.....Petitioner

Vs

- Rajasthan RajyaVidyutPrasaran Nigam Limited VidyutBhawan, VidyutMarg, Jaipur - 302005
- 2. Ajmer VidyutVitran Nigam Limited 400 kV GSS Building (Ground Floor), Ajmer Road, Heerapura, Jaipur
- Jaipur VidyutVitran Nigam Limited 400 kV GSS Building (Ground Floor), Ajmer Road, Heerapura, Jaipur.

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- 4. Jodhpur VidyutVitran Nigam Limited 400 kV GSS Building (Ground Floor), Ajmer Road, Heerapura, Jaipur
- Himachal Pradesh State Electricity Board VidyutBhawan Kumar House Complex Building II Shimla-171004
- 6. Punjab State Electricity Board The Mall, Patiala-147001
- Haryana Power Purchase Centre Shakti Bhawan, Sector-6 Panchkula (Haryana) 134109
- 8. Power Development Department Government of Jammu & Kashmir Mini Secretariat, Jammu
- Uttar Pradesh Power Corporation Limited (Formerly Uttar Pradesh State Electricity Board) Shakti Bhawan, 14, Ashok Marg Lucknow - 226001
- 10. Delhi Transco Ltd. Shakti Sadan, Kotla Road, New Delhi-110002
- 11. BSES Yamuna Power Ltd. BSES Bhawan, Nehru Place, New Delhi.
- 12. BSES Rajdhani Power Ltd. BSES Bhawan, Nehru Place, New Delhi
- North Delhi Power Ltd. Power Trading and Load Dispatch Group Cennet Building, Adjacent to 66/11 kV Pitampura-3 Grid Building, Near PP Jewellers Pitampura, New Delhi-110 034.
- 14. Chandigarh Administration Sector -9, Chandigarh.



- 15. Uttarakhand Power Corporation Ltd. UrjaBhawan, Kanwali Road, Dehradun.
- 16. North Central Railway, Allahabad.
- 17. New Delhi Municipal Council Palika Kendra, SansadMarg, New Delhi-110002.
- Nuclear Power Corporation of India Ltd. Corporate Office NabhikiyaUrjaBhavan, Anushakti Nagar, Mumbai-400094.
 Respondents

<u>Corrigendum</u>

The Commission vide order dated 19.9.2018 had approved the annual fixed charges of Rapp-Kota 400 kV D/C line (part of Rapp-Jaipur(South) 400kV D/C line with one cktLILOed at Kota) along with associated bay at Kota (hereinafter referred to as "transmission asset"under transmission system associated with Rapp 7 and8 Part-A from COD to 31.3.2019.Inadvertently,IDC amounting to 54.49 lakhwas disallowed in order dated 19.9.2018. This inadvertent error is rectified in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, as amended from time to time. Accordingly, the following changes are made to the order dated 19.9.2018:-

a. The table under para 32 is revised as under:-

				(₹ in lakh)
Hard cost as on COD claimed by petitioner	IDC allowed	IEDC allowed	Excess initial spares disallowed	Capital cost as on COD considered for tariff calculation
1	2	3	4	5= (1+2+3-4)
6615.04	471.77*	71.20	46.36	7111.65

Corrigendum to order dated 19.9.2018 in Petition No.206/TT/2017

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(*Out of ₹651.32 lakh and ₹98.30 lakh, IDC of ₹471.77 lakh and IEDC of ₹71.20 lakh allowed after adjusting IDC and IEDC corresponding to the timeover-run not condoned).

b. the table in para36 is revised as under:-

						(₹ in lakh)
Particular	Capital cost as on COD				Capital cost as on 31.3.2019	
	Amount	%	Amount	%	Amount	%
Debt	4978.16	70.00	1455.16	70.00	6433.32	70.00
Equity	2133.50	30.00	623.64	30.00	2757.14	30.00
Total	7111.65	100.00	2078.80	100.00	9190.45	100.00

c. The table in para 38 is revised as under:-

	(₹in lakh)		
Particulars	2017-18	2018-19	
	(pro-rata)		
Opening Equity	2133.50	2673.90	
Addition due to Additional Capitalization	540.41	83.23	
Closing Equity	2673.90	2757.14	
Average Equity	2403.70	2715.52	
Return on Equity (Base Rate)	15.50%	15.50%	
MAT rate for the Financial year 2013-14	20.961%	20.961%	
Rate of Return on Equity (Pre-tax)	19.610%	19.610%	
Return on Equity (Pre-tax)	311.23	532.51	

d. The table in para40is revised as under:-

	(₹in lakh)		
Particulars	2017-18	2018-19	
	(pro-rata)		
Gross Normative Loan	4978.16	6239.11	
Cumulative Repayment upto previous Year	0.00	279.76	
Net Loan-Opening	4978.16	5959.35	
Addition due to Additional Capitalization	1260.95	194.21	
Repayment during the year	279.76	478.67	
Net Loan-Closing	5959.35	5674.89	
Average Loan	5468.75	5817.12	
Weighted Average Rate of Interest on Loan	8.25%	8.24%	
Interest on Loan	297.89	479.33	

e. The table inpara43 is revised as under:-

		(₹in lakh)
Particulars	2017-18	2018-19
	(pro-rata)	
Opening Gross Block	7111.65	8913.01
Additional Capital expenditure	1801.36	277.44
Closing Gross Block	8913.01	9190.45
Average Gross Block	8012.33	9051.73
Rate of Depreciation	5.29%	5.29%
Depreciable Value	7211.10	8146.56
Remaining Depreciable Value	7211.10	6931.34
Depreciation	279.76	478.67

f. The table in para50is revised as under:-

	(₹in lakh)		
Particulars	2017-18	2018-19	
	(pro-rata)		
Maintenance Spares	11.43	17.88	
O & M expenses	6.35	9.93	
Receivables	164.74	274.74	
Total	182.51	302.56	
Interest	23.36	38.73	

g. The table in para52 is revised as under:-

		(₹in lakh)
Particulars	2017-18	2018-19
	(pro-rata)	
Depreciation	279.76	478.67
Interest on Loan	297.89	479.33
Return on Equity	311.23	532.51
Interest on Working Capital	23.36	38.73
O&MExpenses	76.18	119.21
Total	988.42	1648.45

2. All other terms of the order dated 19.9.2018 remain unchanged.

sd/-(Dr. M. K. Iyer) Member _{sd/-} (P. K. Pujari) Chairperson



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